

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 55 OF 2015 &
IA NO. 75 OF 2015**

Dated: 11th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

GRIDCO Ltd.

...Appellant(s)

Vs.

Central Electricity Supply Utility of Odisha & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. E.Premjit Singh

Counsel for the Respondent(s)

:

Mr. P. C. Sen, Sr. Adv.
Mr. Sudheer
Mr. S.Batra for R-1 & R-2

Mr. R. B. Sharma for R.6

Mr. Rutwik Panda
Ms. Anshu Malik for R-7

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.07.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt